

1416 dated the 30th October, 1962, under clause (3) of article 359 of the Constitution, publishing an Order issued by the President under clause (1) of the said article. [Placed in Library, See No. LT-465/62].

**NOTIFICATIONS UNDER THE EMPLOYEES
PROVIDENT FUNDS ACT, 1952, ETC.**

**The Minister of Labour in the
Ministry of Labour and Employment
(Shri Hathi):** I beg to lay on the
Table:

- (i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952, making certain further amendments to the Employees Provident Funds Scheme, 1952:—
- (a) G.S.R. No. 1172 dated the 1st September, 1962.
- (b) G.S.R. No. 1299 dated the 29th September, 1962.
- (c) G.S.R. No. 1300 dated the 29th September, 1962.
- (d) G.S.R. No. 1321 dated the 6th October, 1962. [Placed in Library, See No. LT-466/62].
- (ii) a copy of Notification No. G.S.R. 1232 dated the 15th September, 1962 issued under sub-section (3) of section 1 of the Employees Provident Funds Act, 1952, extending the said Act to certain establishments connected with wood industry. [Placed in Library, See No. LT-467/62].
- (iii) a copy of Main Conclusions of the Third Session of the Industrial Committee on Mines other than coal held at New Delhi on the 3rd October, 1962. [Placed in Library, See No. LT-468/62].

- (iv) a copy of Government Resolution No. WB-6(1)/62 dated the 22nd September, 1962 regarding the implementation of the recommendations of the Central Wage Board for cement industry in respect of wage increase in the second phase. [Placed in Library, See No. LT-469/62].

**NOTIFICATION UNDER THE GOVERNMENT
SAVINGS CERTIFICATES ACT, 1959**

The Deputy Minister in the Ministry of Finance (Shrimati Takeshwari Sinha): I beg to lay on the Table a copy of the Post Office Savings Certificates (Fifth Amendment) Rules, 1962 published in Notification No. G.S.R. 1158 dated the 1st September, 1962, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library, See No. LT-470/62].

12.22 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following 12 Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 7th September, 1962:—

1. The National Co-operative Development Corporation Bill, 1962.
2. The State of Nagaland Bill, 1962.
3. The Assam Rifles (Amendment) Bill, 1962.
4. The Land Acquisition (Amendment) Bill, 1962.
5. The Advocates (Third Amendment) Bill, 1962.
6. The Atomic Energy Bill, 1962.
7. The Extradition Bill, 1962.